NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/97/2016

NAME OF THE PETITIONER(S)

: E. Ravi Kumar Naidu & 10 others

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. HITESH KUMAR

COUNSELFOR RZ

Hitech

2. SRI VARSHINI

-FOR

V. MARESH

COUNSEL FOR R, LR3

<u>ORDER</u>

Counsel for petitioner called but absent. No representation. Shri Hitesh Kumar, counsel for R2 and Ms Sri Varshini, counsel for R1 & R3 are present. As seen in the orders of this Bench dated 3/11/2016, 25/11/2016, 5/1/2017, 25/1/2017 and even today the counsel for petitioner and the petitioner called but absent. It appears that the petitioner is not interested to pursue the matter. Several opportunities were given to the petitioner to cause appearance but all in vain. In the circumstances, the petition is dismissed in default.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)